

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 6928-6935/2018

SYED SHABIHUL HASAN

Petitioner(s)

VERSUS

FAYYAZUDDIN & ORS.

Respondent(s)

(FOR ADMISSION and IA No.88871/2018-EXEMPTION FROM FILING O.T)

Date : 29-11-2018 These petitions were called on for hearing today.

For Petitioner(s) Ms.Varnita Rastogi,Adv.
Mr. Syed Mehdi Imam, AOR

For Respondent(s) Mr.S.K.Tyagi,Adv.
Mr. Praveen Jain, AOR

Mr.Karthik Sundar,Adv.
Mr. Yadav Narender Singh, AOR

Mr.Kamram Malik,Adv.
Mr. Ansar Ahmad Chaudhary, AOR

UPON hearing the counsel the Court made the following
O R D E R

All the appearing respondents are granted four weeks' time, to file counter affidavit.

Ld.counsel for the respondent No.2 has stated that the copies of the pleadings have not been provided to him by the petitioner. Ld.counsel for the petitioner shall provide the copies of the pleadings to the above Ld.counsel within a week's time and file proof. Ld.counsel for the above respondent shall file the counter affidavit within a period of four weeks thereafter.

As per postal remarks, respondent No.1 in SLP(Cr.) Nos.6928/2018 & 6930/2018 has died. Ld.counsel for the petitioner shall file the death certificate of the above respondent within four weeks.

List the matter again on 30.01.2019.

RAJESH KUMAR GOEL
Registrar

SB